

MENTARY AFFAIRS (SHRI RANGARAJAN KUMARMANGALAM) ON BEHALF OF SHRIMATI MARGARET ALVA: I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :

(1) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1993 published in Notification No. G.S.R. 237 in Gazette of India dated the 15th May, 1993.

(2) The Indian Administrative Service (Pay) Third Amendment Rules, 1993 published in Notification No. G.S.R. 238 in Gazette of India dated the 15th May, 1993.

(3) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1993 published in Notification No. G.S.R. 259 in Gazette of India dated the 29th May, 1993.

(4) The Indian Administrative Service (Pay) Fourth Amendment Rules, 1993 published in Notification No. G.S.R. 259 in Gazette of India dated the 29th May, 1993.

(5) G.S.R. 280 published in Gazette of India dated the 5th June, 1993 containing corrigendum to the Notification No. G.S.R. 98 published in Gazette of India dated the 20th March, 1993.

(6) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1993 published in Notification No. G.S.R. 294 in Gazette of India dated the 12th June, 1993.

(7) The All India Services (Death-cum-Retirement Benefits), Amendment Rules, 1993 published in Notification No. G.S.R. 308 in Gazette of India dated the 19th June, 1993.
[Placed in library. See No. LT-4348/93]

12-38 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Twenty-fourth Report

[English]

SHRI S. MALLIKARJUNAIAH (Tumkur): Sir, I beg to present :

"The Twenty-fourth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions."

12-38 ½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Fifth Report

[English]

SHRI BOLLA BULLI RAMAIAH (Eluru): Sir, I beg to present :

"The Fifth Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House."

12-39 hrs.

ELECTION TO COMMITTEE

Committee on Welfare of Scheduled Castes and Scheduled Tribes.

[English]

DR. (SHRIMATI) PADMA (Nagapattinam): Sir, I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of this House for the unexpired portion of the term of the Committee vice Shri Dipen Ghosh retired from Rajya Sabha and do communicate to this House the name of the member so nominated by Rajya Sabha."

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of this House for the unexpired portion of the term of the Committee vice Shri Dipen Ghosh retired from Rajya Sabha and do communicate to this House the name of the member so nominated by Rajya Sabha."

The motion was adopted.